



ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	Pcs	Respondent	
2.	Krishna Dev Vyas	Adv.	Petitioner	

CP NO. 299/ALD/2018

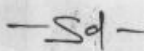
Sh. Krishna Dev Vyas, CGSC for the ROC/Petitioner and Ms. Monica Nanda, PCS for the respondent are present.

ROC filed SFIO Report in sealed cover in the form of CDs and furnished the copy to the respondent.

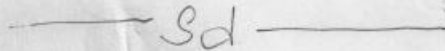
ROC requested time to file rejoinder.

List the matter on 15th April, 2019.

Dated: 21.02.2019



**SAROJ RAJWARE,
MEMBER (T)**



**BIKKI RAVEENDRA BABU
MEMBER (J)**